NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON **11.03.2021 at 2.00 P.M** THROUGH VIDEO CONFERENCING

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No	:	IA/101/2021 IN CP/158/IB/2018
NAME OF PETITIONER	:	S Cedric Vivek
NAME OF RESPONDENT	:	R Raghavendran (RP) M/s Spring Field Shelters Pvt Ltd
SECTION	:	Sec 60(5) of IBC 2016

ORDER

Due to paucity of time, the matter stands adjourned to **21.04.2021.**

(K.NATARAJAN)
Deputy Registrar

MS